

Central Administrative Tribunal  
Principal Bench: New Delhi.

O.A. No. 529/98

New Delhi this the 20th day of August 1998

Hon'ble Shri N. Sahu, Member (A)  
Hon'ble Dr. A. Vedavalli, Member (J)

1. Bhagat Ram  
S/o Late Shri Kartara Ram,  
R/o House No. 315, Block 'D'  
Packet 16, Sector III,  
Rohini, Delhi-110085.
2. A.R. Bhardwaj,  
S/o Shri B.K. Bhardwaj,  
R/o A.R.C. Sarsawa,  
District : Saharanpur (U.P.)
3. Deepak Kapur  
S/O Late Shri M.L. Kapur  
R/o MGI/45,  
Vikas Puri, New Delhi.
4. Shri J.K. Jain,  
S/O Late Shri M.L. Jain,  
R/o C-3/188, Sector 31,  
Noida (U.P.)
5. Shri V.K. Naithani,  
S/o Shri S.P. Naithani,  
R/O : 52 B, Block-'D',  
Kanchanjunga Apartments,  
Sector-53, Noida (U.P.)
6. Shri A.K. Garg,  
S/o Shri R.K. Garg,  
R/o H. 146, Second Floor,  
Ashok Vihar, Phase-I,  
Delhi.
7. Shri A.K. Tripathy,  
S/o Shri R.N. Tripathy,  
R/o: Qtr. No. 303,  
Sector-2, Sadiq Nagar,  
New Delhi.
8. Shri Shailander Kumar,  
S/o Late Shri Nand Kishor,  
R/o: House No. 1200,  
Lodhi Road Complex,  
New Delhi-110003.

.....Applicants

(By Advocate: Shri E.X. Joseph)

Versus

1. Union of India through the  
Cabinet Secretary,  
Government of India,  
Rastrapati Bhavan,  
New Delhi-110 004.

2. The Director General (Security)  
Cabinet Secretariat,  
Block-V East, R.K. Puram,  
New Delhi-110 066.

3. The Director,  
Aviation Research Centre,  
Cabinet Secretariat,  
Block-V East, R.K. Puram,  
New Delhi- 110 066.

(2)

(By Advocate: Shri N.S. Mehta) .... Respondents

ORDER (Oral)

By Hon'ble Shri N. Sahu, Member (A)

Learned counsel for the applicant Shri E.X. Joseph seeks permission to withdraw the O.A. Permission is granted. The O.A. is dismissed as withdrawn.

A. Vedavalli  
(Dr. A. Vedavalli)  
Member (J)

N. Sahu  
(N. Sahu)  
Member (A)

cc.